Annexure-3

Name of the Corporate Debtor: M/s KUTE SONS FRESH DAIRY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 26.06.2025 List of Creditors as on: 18.07.2025

Secured financial creditors (other than financial creditors belonging to any class of creditors) $(Amount\ in\ \overline{\ast})$

il.	Name of	De	etails of claim			ils of claim admitted				Amount of		Amount of claim		Details of Security Held	Remarks, if any
lo.	Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by		Whether related	% of voting	contingent claim	Mutual dues,	not admitted	under verification		
						security interest	by guarantee	party?	share in CoC		that				
											may be set- off				
1	CSB Bank Limited	10.07.2025	37,54,70,470.09	37,54,70,470.09	Financial Creditor		-	N.A	100.00%	N.A	N.A			Note no. 1 find below	The amount claimed by
															the Financial Creditor ha
															been Admitted by the
															Interim Resolution
															Professional based on tl
															documents submitted b
															the financial creditor.

NOTES

Promoter Directors.

Kute; and

1 SECURITY INTEREST

a. Mortgage of:

b.Hypothecation of i. 25000 sq. mtr. Industrial land with plant and machinery at Gat No. 120/4. 120/3 & 304, Jawkhede All book debts and securities Khalasa, Tal.- Pathardi, Dist.-Ahemadnagar owned by Fresh N Natural Dairy Farms Pvt. Ltd. Pune & belonging to the Corporate Debtor ii. and/or all fixed assets, goods and

in its godowns.

6500 sq. mtr. Open land at R. S. No. 53/1 (Part), Behind Tirumala head office, near State Bank of assets of the Corporate Debtor kept India, Beed Kurla Road, Bahirwadi, Dist.-Beed owned by Mr. Suresh Kute. iii. Total land admeasuring about 21599.50 Sq. fts. i.e. 2007.38 sq. mtrs. out of the land property bearing S. No. 44, Plot No. A, B, B-1, C and D, Grampanchayat, Kramkant-6932, 6746, 6757, 6929, 6931 (New Number) situated at Village Bahirwadi, Taluka Beed, District Beed owned by Suresh

c. Guarantee

The entire claim amount as mentioned above is covered by Guarantee Agreement dated 16 October 2020 executed by Mrs. Archana Kute, Mr. Suresh Kute, Tirumalla Oil Refinery Private Limited and, Tirumalaa Daairy Limited whereby the guarantors thereby inter alia jointly and severally guaranteeing repayment of all monies at any time payable by the Corporate Debtor to the Financial Creditor.

SECURITY INTEREST AXIS BANK LIMITED

Property Owned by CD
First pari passu charge with CSB Bank on the entire current assets of
the Company's unit located at Mochi, Pimpalgaon, Beed both
present and future.

Exclusive Charge on the collateral property Gat No 121, Mohoj Khurd, Village Javakhede (Khalsa), Tal. Pahardi, Dist Ahmednagar.

First and Exclusive Charge on 56 Units of TATA LPT 2518 and 1 Unit of Range Rover 4.4 Petrol Lwb Svbs6.

ffice 1605, 16th Floor, 'Greenscape' Cyber One Premises Co
Operative Society Limited located at Plot No 4 and 6, Sector 30A,
Vashi Taluka and Dist Thane admeasuring 70 Sq Mtrs and 57.59 Sq Mtrs.

Property Owned by Mr. Suresh Kute and Mrs. Archana Kute

<u>Property Owned by Mir. Suresn Kute and Mirs. Archana Kute</u> First pari passu charge with CSB Bank on the collateral property S. No. 15 AA 2, Property No. 314, Parli Vaijnath- Beed Highway Samnapur Beed.

CSB BANK LIMITED

Property Owned by CD

Exclusive Charge on entire current assets (present & future) of the Company's Beed unit.

Hypothecation/Mortgage of the entire fixed assets of Beed Unit.

Property under Gat Nos. 120/3 (Pai), @ Jawkhede Khaba, Tal. Pathardi Dist Ahmednagar. RCC / M.S. steel framed Industrial Bldg,

Property owned by Mr. Suresh Kute and Mrs. Archana Kute Gat No. 68, Dhangarwadi, Majalgaon Beed.

Property under S. No. 53/1(Pai) @ Mouje Bahirwadi, Tal. & Dist. Beed Open NA Plot and Plot bearing under S. No. 53/1(Pai) @ Mouje Bahirwadi, Tal. & Dist. Beed Open NA Plot.

S. No. 15 AA 2 Kasabe Taraf Khod TO Dist Beed.

S. No. 109 Ksabe Near Reliance Petrol Pump Beed Taraf Giram Tq., Dist Beed.

Shop 3 & 4, First Floor, Chandrana Complex, Cts No. 1825, Property No. 2 -13-513 & 514, Sathe Chowk, Beed.

S. No. 38/1, Manjarsumbha, District Beed.

S. No. 44, Plot No. 1, 2, 3, 16, 17 & 18, Bahirwadi Beed.

THE MAHARASHTRA STATE CO-OPERATIVE BANK LTD.

Property owned by Mr. Suresh Kute and Mrs. Archana Kute All those piece & parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon, at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 20, 26, 27, 28, 45 & 119/1-C.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon at Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 16, 51, 52, 55, 194.

All those piece & parcels of land and Boundaries of property at survey number 48 Village Beed Toraf Khod, Tq and Dist Beed.

All those piece & parcels of land and Boundaries of property Flat No. B-13 "Symphony" Building B having area 55.24 sq. mtrs. Gat no. 136, Satara, Beed by pass road, Aurangabad Takula and District Aurangabad.

Contract No	Finance Amount	Product	RC No.	Engino Number	Churcie Number	Contract Start Date	Contrac + End Date	Amount
8000221745	1,419,976.00	LPT1613	MH12AU2182	NA.	NA	30-06-23	02-07-27	53690.82
8000221541	1,891,735.00	BB 3723 R	MH23AU1236	NA.	NA	30-05-23	02-07-27	94935.01
8000221519	1,891,735.00	BB 3723 R	MH23AU1237	NA.	NA	30-05-23	02-07-27	94935.01
8000221520	1,891,735.00	BB 3723 R	MH23AU1238	NA NA	NA	30-06-23	02-07-27	94935.01
8000221517	1,891,735.00	BB 3723 R	MH23AU1239	NA.	NA	03-07-23	02-07-27	94867.62
8000221518	1,891,735.00	BB 3723 R	MH23AU1240	NA.	NA	30-06-23	02-07-27	94935.01
8000221515	1,893,553.00	BB 3723 R	MH23AU1241	NA.	NA NA	30-06-23	02-07-27	95027.46
8000221542	1,891,735.00	BB 3723 R	MH23AU1242	NA.	NA	30-06-23	02-07-27	89832.48
8000221543	1,892,341.00	BB 3723 R	MH23AU1243	NA NA	NA	30-06-23	02-07-27	94986.27
8000221514	1,891,735.00	BB 3723 R	MH23AU1244	NA.	NA	30-06-23	02-07-27	94935.00
\$000221516	1,891,735.00	BB 3723 R	MH23AU1246	NA.	NA	30-06-23	02-07-27	94935.01
5003110173	2,378,733.00	LPT1613	MH23AU2160	CR1675DPY103321	MAT373411K2D05651	20-05-19	15-06-24	20368.24
8000189806	1,035,700.00	LPT1613	MH23AU2160	CR1675DPY103321	MAT373411K2D05651	30-09-22	02-10-26	31056.13
5003110179	2,378,733.00	LPT1613	MH23AU2161	CR1675DPY103327	MAT373411K2D05655	20-05-19	15-06-24	20368.24
8000189803	1,035,700.00	LPT1613	MH23AU2161	CRI675DPY103327	MAT373411K2D05655	30-09-22	02-10-26	31056.13
5003110141	2,378,733.00	LPT1613	MH23AU2162	CRI675DPY103376	MAT373411K2D05789	20-05-19	15-06-24	20368.24
8000189816	1,035,700.00	LPT1613	MH23AU2162	CR1675DPY103376	MAT373411K2D05789	30-09-22	02-10-26	31056.13
5003110149	2,378,733.00	LPT1613	MH23AU2163	CR1675DPY103422	MAT373411K2D05810	20-05-19	15-06-24	20368.24
8000189813	1,035,700.00	LPT1613	MH23AU2163	CR1675DPY103422	MAT373411K2D05810	30-09-22	62-16-26	31056.13
5003110147	2,378,733.00	LPT1613	MH23AU2164	CRI675EPY103952	MAT373411K2E06669	20-05-19	15-06-24	20368.24
8000189811	1,035,700.00	LPT1613	MH23AU2164	CRI675EPY103952	MAT373411K2E06669	30-09-22	02-10-26	31056.13
5003110177	2,378,733.00	LPT1613	MH23AU2165	CRI675EPY103906	MAT373411K2E06668	21-05-19	15-06-24	20265.91
8000189804	1,035,700.00	LPT1613	MH23AU2165	CRI675EPY103906	MAT373411K2E06668	30-09-22	02-10-26	31056.13
5003110137	2,378,733.00	LPT1613	MH23AU2166	CRI675DPY103421	MAT373411K2D05809	20-05-19	15-06-24	20368.24
8000189809	1,035,700.00	LPT1613	MH23AU2166	CRI675DPY103421	MAT373411K2D05809	30-09-22	02-10-26	31056.13
5003110139	2,378,733.00	LPT1613	MH23AU2167	CRI675DPY103247	MAT373411K2D05491	20-05-19	15-06-24	20368.24
8000189815	1,035,700.00	LPT1613	MH23AU2167	CRI675DPY103247	MAT373411K2D05491	30-09-22	02-10-26	31056.1
5003110175	2,378,733.00	LPT1613	MH23AU2169	CRI675CPY102748	MAT373411K2D05183	20-05-19	15-06-24	20368.2
8000189810	1,035,700.00	LPT1613	MH23AU2169	CRI675CPY102748	MAT373411K2D05183	30-09-22	02-10-26	31056.13
5003110143	2,378,733.00	LPT1613	MH23AU2172	CRI675DPY102751	MAT373411K2D05103	20-05-19	15-06-24	20368.24
8000189805	1,035,700.00	LPT1613	MH23AU2172	CRI675DPY102751	MAT373411K2D05103	30-09-22	02-10-26	31056.13
5003110145	2,378,733.00	LPT1613	MH23AU2173	CRI675DPY102753	MAT373411K2D05179	20-05-19	15-06-24	20368.2
8000189812	1,035,700.00	LPT1613	MH23AU2173	CR1675DPY102753	MAT373411K2D05179	30-09-22	02-10-26	31056.13

to Se

Main items of the plant, machinery, equipments, appliances, accessories, spares, tools, furniture, fittings and other moveable articles lying installed and erected and embedded and lying on the property situated at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Talluka, District Beed having Gat Nos. 51, 55, 194 or in the godown of the above property or other godowns of Mr. Suresh Kute and Mrs. Archana Kute and Suresh Kute and Mrs. Archana Kute and all other plant, machinery, appliances, accessories, spares, tools, furniture, fixtures and fittings belonging to Mrs. Suresh Kute and Mrs. Archana Kute whatsoever and where so ever lying including in transit.

All other plants, machinery, goods, articles, chattels, things, stores, motor trucks, motor cars, vehicles, typewriters, furniture, fixtures, fittings and articles lying installed or erected or lying looses in the property situated at Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub-District of Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 48 at 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or any workshop for repairing or in transit or with any other person as mercantile agents.

Property owned by M/s Tirumalla Agro Industries Private Limited Gat No. 191, Area 04 Hecter 50 R, Pt. (No. 111 Askaar Rs.21, 44 Paise Pt, total Area 4 Hecter 51 R. Ind. At Village Malapuri, Taluka And District Beed, vibhag Pedgaon, Within The Limits Of Grampanchayat Malapuri, Beed, Area of land as per Na order dated 15/1/2010 is 46100 Sq Meter.

THE THANE DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED Property owned by Mr. Suresh Kute and Mrs. Archana Kute
All those piece & parcels of land or ground hereditaments and

premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon, at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub-District of Gangapur, and District Aurangabad having Gut Nos. 20,26, 27, 28, 45 & 19/1-C.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon at Village Bahinwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 16, 51, 52, 55, 194. All those piece & parcels of land and Boundaries of property at survey number 48 Village Beed Toraf Khod, Tq and Dist Beed.

Main items of the plant, machinery, equipments, appliances, accessories, spares, tools, furniture, fittings and other moveable articles lying installed and erected and embedded and lying on the property situated at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 45 & 19/1-C, Villages Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or in the godown of the above property or other godowns of Mr. Suresh Kute and Mrs. Archana Kute or in custody of person who are mercantile agents of Mr. Suresh Kute and Mrs. Archana Kute and all other plant, machinery, appliances, accessories, spares, tools, furniture, fixtures and fittings belonging to Mr. Suresh Kute and Mrs. Archana Kute whatsoever and where so ever lying including in transit.

All other plants, machinery, goods, articles, chattels, things, stores, motor trucks, motor cars, wehtles, typewriters, furniture, fixtues, fittings and articles lying installed or erected or lying looses in the property situated at Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 45. 8. 119/1-c, Village Bahirwadi and Bobade in Beed Talluka, District Beed having Gat Nos. 51, 55, 194 or any workshop for repairing or in transit or with any other person as mercantile agents.

HDFC BANK LIMITED

Property Owned by CD

Exclusive Charge on the property situated at Office No. 1607 and 1608, 16th Floor, 'Greenscape' Cyber One Premises Co Operative Society Limited located at Plot No 4 and 6, Sector 30A, Vashi Taluka and Dist Thane.

Exclusive Charge on the property situated at Office No. 108, 109 and 110, 1st Floor, Supreme Headquarter, Baner, Pune.

Tata Motors Finance Limited
Loan-Cum-Hypothecation-Cum-Guarantee Agreements as annexed below: